

From:

**Dinesh Kumar Singh, H.J.S.
Joint Registrar (Services),
High Court of Judicature at
Allahabad**

To:

**The District & Sessions Judge,
Farrukhabad & Ghaziabad**

No. 214 /AR (S)/2009, Dated Allahabad: May 15, 2009

Subject: Regarding representation of Stay/Premature transfer of Judicial Officers.

Sir,

With reference to the Court's Circular Letter No. 29/AR(S)/2008 dated 19.12.2008 on the above subject, I am directed to say that after consideration the Court has been pleased to pass the orders as mentioned below against the names of the officers:

Sl. No.	Name of officer with designation and place of posting S/Sri	Stay/ Premature	Remarks/ date of order
1.	Suresh Chand, Additional District & Sessions Judge (Fast Track Court), Farrukhabad	Premature	Rejected 14.5.2009
2.	Pankaj Gaur, Additional District & Sessions Judge, Farrukhabad	Premature	May ask for stay in the next year Rejected 14.5.2009
3.	Shamsher Bahadur Singh, Special Judge (SC/ST) Act, Farrukhabad	Premature	Rejected 14.5.2009
4.	Ajit Singh, Additional District & Sessions Judge, Farrukhabad	Premature	Rejected 14.5.2009
5.	Ram Kunwar, Additional District & Sessions Judge, Farrukhabad	Premature	Rejected 14.5.2009
6.	Ashok Kumar Singh-VI, Civil Judge (S.D.), Ballia	Premature	Rejected 14.5.2009
7.	Smt. Vijay Raje Sisodia, Civil Judge (S.D.) ACJM, Farrukhabad	Premature	Rejected 14.5.2009
8.	Smt. Arti Fauzdar, Judicial Magistrate, Ghaziabad	Stay	Rejected 14.5.2009

I am, therefore, to request you kindly to inform the officers accordingly.

Yours faithfully,

Sd/-

Joint Registrar (Services)